Annexure - 7

Name of the corporate debtor: Annie Traders Private Limited; Date of commencement of CIRP 04.06.2025 (NCLT order received on 12.06.2025); List of creditors as on: 30.06.2025

List of operational creditors (Government dues)

(Amount in₹)

No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent	Amount of any	Amount of claim		
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	claim	mutual dues, that may be set- off	under verificati on	admitted	
1	Income Tax Department	Central Government	27.06.2025	1,65,20,810		Income Tax Demand	No	5.68	0	0	(OClaim admitted on the basis of claim form Submitted
	Total			1,65,20,810	1,65,20,810			5.68	0	0	() (D

1 Daniel

Thangamuthu Viswanathan Interim Resolution Professional For Annie Traders Private Limited

Reg.No.IBBI/IPA-001/IP-P-02890/2024-2025/14430